



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP62/16	TP 51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANDHYA BRIDHAR 9972013992	PETITIONER/ APPLICANT	
2.	CONSCIENTIA LAW ASSOCIATES, K.V. DIMPRAKASH, YASAR ARAFATH	RESPONDENT	

Counsel for petitioner is present. Counsel for respondents is also present. Office has raised objections over Form No.5 filed by the petitioner and petitioner to comply the same.

Meanwhile, petitioner has also filed one memo seeking for transfer of this case to the Hon'ble High Court on the ground that connected matters are also pending before the Hon'ble High Court and basing on the notification, this case is required to be transferred to the Hon'ble High Court.

For hearing, list it on 07.08.2017. Registry to check and put up.


MEMBER (J)


MEMBER (T)